

Office of the Principal District Court,  
Salem.

Dated : 25.11.2020.

## C I R C U L A R

Sub : NIVAR Cyclone – Declaration of Public Holiday on 25.11.2020 (Wednesday) for the entire State of Tamil Nadu – G.O. Issued –Declaration of Holiday on 25.11.2020 (Wednesday) for all the Subordinate Courts in Salem District – Orders Issued.

Ref : 1. G.O.(Ms).No.596, Public (Miscellaneous) Department, Secretariat, Chennai, dated 24.11.2020.  
2. Circular of the Hon'ble High Court, Madras in Roc.No.73283-A/2020/C3 dated 24.11.2020.

\* \* \* \* \*

It is informed that the Hon'ble High Court, Madras in the reference 2<sup>nd</sup> cited, ordered that 25.11.2020 (Wednesday) is declared as a holiday for all the Subordinate Courts in the State of Tamil Nadu in view of the Government Order in the reference 1<sup>st</sup> cited, declaring 25.11.2020 (Wednesday) as a Public Holiday on account of “Cyclone NIVAR”.

Therefore, all the Subordinate Courts functioning in the Salem District is declared as a Public Holiday on 25.11.2020 (Wednesday) on account of “Cyclone NIVAR”.

Sd/- S.Kumaraguru,  
**Principal District Judge,**  
**Salem.**

**To**

All the Judicial Officers in Salem District.  
All the Bar Associations in Salem District.  
Public Prosecutor, Salem.  
Government Pleader, Salem.